

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Crl) No(s).5305/2008

PUNJAB STATE WAREHOUSING CORP.FARIDKOT

Petitioner(s)

VERSUS

M/S SH.DURGA JI TRADERS & ORS.

Respondent(s)

Date: 06/07/2009 This Petition was called on for hearing today.

For Petitioner(s) Mr. Sarad Kumar Singhania,Adv.
Mr. A.P. Dhamija,Adv.
Mr. Ramniwas,Adv.
Mr. J.P. Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

The notice was issued through the concerned Trial Court and the report is that the Firm has been closed and the person connected with this Firm have refused to accept the notice and the same was affixed.
List the matter before the Hon'ble Court.

(Ashok Menon)
Registrar

*MG.